GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK-SABHA UNSTARRED QUESTION NO. 3226 TO BE ANSWERED ON 01.01.2019

Privatisation of HNPL

3226. SHRI P. KARUNAKARAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Union Government has received representation from the State Government of Kerala regarding the privatization of Hindustan News Print Ltd. (HNPL);
- (b) if so, the details thereof; and
- (c) the action being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) to (c): The government of India has accorded "in – principle" approval for the strategic disinvestment of HNPL. During the disinvestment process, the Government of India has received requests from the State Government of Kerala expressing their willingness to take over the assets of HNPL. However, in the meantime on 13.06.2018 Corporate Insolvency Resolution Proceedings under the insolvency and Bankruptcy Code 2016 were ordered against the holding company of HNPL i.e. Hindustan Paper Corporation Limited.
